

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Miscellaneous Application No.200/00233/2018
(in OA 200/00243/2017)

Jabalpur, this Wednesday, the 07th day of March, 2018

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Union of India and Others (Represented by)

1. Union of India, through General Manager,
West Central Railway, Jabalpur M.P. -482001.

2. Divisional Railway Manager, (Personnel),
West Central Railway, Jabalpur M.P. -482001.

3. Senior Section Engineer (P.Way),
West Central Railway, Beohari, Distt. Shahdol, M.P. -484774.

4. Assistant Engineer, West Central Railway,
Beohari, Distt. Shahdol M.P. -484774.

5. Rail Path Nirikshak (PWI),
West Central Railway,
Beohari, Distt. Shahdol,
M.P. - 484774

-Applicants (respondents in O.A.)

(By Advocate –**Shri Arun Soni**)

V e r s u s

Chokhelal Mishra, S/o Shri Rikhi Ram Mishra,
aged about 58 years, occupation -Trackman,
Posted in Gang NO.16, P.W.I. Office,
Railway Station Bara, West Central Railway,
Beohari Disttt. Shahdol M.P. - 484774

- Respondent

O R D E R (Oral)

Learned counsel for the applicants (respondents in O.A.)
have filed this Misc. Application for extension of further three

months' time to execute the order dated 01.08.2017 passed in O.A. No.200/00243/2017.

2. Hence, in view of the submissions made with this Misc. Application No. 200/00233/2018, the same is allowed to the extent of granting three months time to comply with the order dated 01.08.2017 positively.

3. Resultantly, the Misc. Application No. 200/00233/2018 is disposed of.

**(Ramesh Singh Thakur)
Judicial Member**

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